

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO.24(A)

Dated Guwahati, the 20th May, 2017

In continuation of Order No. 24 dated 24th April, 2013, the Hon'ble Gauhati High Court has been pleased to direct that until further orders, Order No. 24 notified on 24-04-2013 would be the Annual Plan (i.e., from 1st of January to the 31st of December of each year) for zero pendency of 5 years or more old pending cases and the target date for disposal of all 5 years or more old pending cases shall be 31st December of the respective year.

Except the clarification herein above, Order No. 24 dated 24-04-2013 is to be complied with.

By Order,
Sd/- A. Ajitsaria
REGISTRAR (JUDL.)

Memo No. HC.VI-02/2015/ 54-71

/STT, Dated: 20.05.2017

Copy to:

1. The Registrar (Vig./Admn./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar, _____, Gauhati High Court, Guwahati.
4. The District & Sessions Judge, _____ District, Assam. He/she is requested to circulate the order amongst all Judicial Officers under his/her Judgeship.
5. The Special Judge, Assam, Guwahati.
6. The Special Judge, CBI, Assam, Guwahati.
7. The Special Judge, Adtl. CBI Court-I,II,III, Assam, Guwahati.
8. The Judge, Designated Court, Assam, Guwahati.
9. The Principal Judge, Family Court No. I, II, Kamrup (M), Guwahati.
10. The Principal Judge, Family Court, Cachar, Silchar /Barpeta
11. The Presiding Officer/Member, MACT-I,II,III Kamrup (M), Guwahati.
12. The Member, MACT, Nagaon/ Nalbari / Barpeta/ Dhubri / Silchar, Cachar/ Goalpara / Sonitpur
13. The Presiding Officer, Labour Court, Kamrup (M), Guwahati / Dibrugarh.
14. The Presiding Officer, Industrial Tribunal, Kamrup (M), Guwahati / Cachar, Silchar/ Dibrugarh.
15. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
16. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload the above order in the High Court Website.
17. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
18. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

20.5.17

REGISTRAR (JUDL.)